

(a) whether the Central Council of Indian Medicines (CCIM) has withdrawn recognition of any Ayurvedic College in the country and if so, the details thereof and the reasons for derecognition ; and

(b) what would be the effect of the de-recognition on the present students of the said college ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The Central Council of Indian Medicine has reported that they have not recommended withdrawal of recognition of any Ayurvedic College in the country.

(b) Does not arise.

Restoration of Stoppage of Kashi-Vishwanath Express at Kapsethi

4712. SHRI SHYAM LAL YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that the Kashi-Vishwanath Express used to halt at Kapsethi ;

(b) if so, the reasons for discontinuing the halt of the train at Kapsethi ; and

(c) whether Government propose to restore the halting of this train at Kapsethi to overcome the difficulties of commuters of Kapsethi ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) Due to poor patronisation.

(c) No, Sir.

Assistance for Working Women's Hostels in Kerala

4713. SHRI VAKKOM PURUSHOTHAMAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of applications pending with the Government for assistance to the working women's hostels from Kerala ; and

(b) the amount given to the applicants from Kerala for the same in 1985-86 and 1986-87 ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS & SPORTS AND WOMEN & CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) and (b) No application from a Voluntary Organisation in Kerala is pending for financial assistance for construction of Working Womens Hostels. An amount of Rs. 38,95,396/- and Rs. 39,70,856/- was released to Voluntary Organisations in Kerala during 1985-86 and 1986-87 (up to date) respectively.

Birla Institute of Technology and Science, Pilani

4714. SHRI PRAKASH CHANDRA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether after getting deemed University status the management of Birla Institute of Technology and Science, Pilani deleted the clause pertaining to the control of Union Government in the affairs of the Institute ; and

(b) if so, the steps Government would take to ensure adequate and proper control for proper functioning of the Institute ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) Does not arise.

Inland Water Transport Services Between Allahabad and Calcutta

4715. SHRI ZAINAL ABEDIN : Will the Minister of SURFACE TRANSPORT be pleased to state :